

LAW-Est/17/2024-10-Department of Law, Justice and Parliamentary Affairs

**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Affairs Section) Civil Secretariat
Srinagar/Jammu.**

PUBLIC NOTICE

Subject: Holding of three days camp sitting/open hearing of National Human Rights Commission, New Delhi – postponement notice thereof.

Due to some unavoidable circumstances and bad weather condition in Srinagar, the programme for three days Camp Sitting/Open Hearing in Jammu and Kashmir at Srinagar by the National Human Rights Commission scheduled to be held from 7th to 9th February, 2024 is hereby postponed for time being.

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03.02.2024
Additional Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

No.LAW-Est/17/2024-10.

Dated: 03 – 02 – 2024.

Copy to the:-

1. Ms. Anita Sinha, IRS, Joint Secretary (P&T), National Human Rights Commission, New Delhi.
2. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
3. Additional Director General of Police, Security, J&K, Jammu for information and necessary action.
4. Additional Director General of Police, Criminal Investigation Department.
5. Divisional Commissioner, Kashmir.
6. Commissioner/Secretary to Government, Hospitality and Protocol Department.
7. Inspector General of Police, Kashmir Division.
8. Secretary to Government, Transport Department.
9. All Deputy Commissioners.
10. All Senior Superintendent of Police.
11. Secretary, J&K Legislative Assembly.
12. Director Information, J&K. He is requested to get the notice published in at least two leading English and Urdu Newspapers in tomorrow's edition (i.e. 02-03-2024) for wide publicity and information amongst the masses of the Union Territory of Jammu and Kashmir.
13. Director, Hospitality and Protocol, J&K Jammu for information and necessary action.
14. Chief Engineer, PW(R&B), Kashmir.
15. Head of the Department, Law Department, Kashmir University.
16. Director, Motor Garages, J&K Srinagar for information and necessary action.
17. Director Finance, Department of Law, Justice and Parliamentary Affairs.
18. Director Litigation, Kashmir/Nodal Officer.
19. Protocol Officer, National Human Rights Commission, C Block, GPO Complex, New Delhi.
20. Private Secretary to the Chief Secretary for information of the Chief Secretary.
21. All Nodal Officer/Liaison Officers for information.
22. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
23. Order file.